

ITEM NO.38 (REVISED ONLY FOR THE CHANGE IN THE LISTING DATE)  
COURT NO.6 SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 11790/2024

[Arising out of impugned final judgment and order dated 20-08-2024  
in CRMP No. 721/2024 passed by the High Court of Chhatisgarh at  
Bilaspur]

ANIL TUTEJA & ANR. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

IA No. 253342/2024 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 195147/2024 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 231434/2024 - EXEMPTION FROM FILING O.T.  
IA No. 195148/2024 - EXEMPTION FROM FILING O.T.  
IA No. 72684/2025 - EXEMPTION FROM FILING O.T.  
IA No. 194163/2024 - EXEMPTION FROM FILING O.T.  
IA No. 22926/2025 - EXEMPTION FROM FILING O.T.  
IA No. 253343/2024 - EXEMPTION FROM FILING O.T.  
IA No. 72683/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 22922/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(Crl) No. 12864/2024 (II-C)  
IA No. 231312/2024 - EXEMPTION FROM FILING O.T.  
IA No. 212736/2024 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 14290/2024 (II)

SLP(Crl) No. 14773/2024 (II)

SLP(Crl) No. 14770/2024 (II)

SLP(Crl) No. 14870/2024 (II)

SLP(Crl) No. 15682/2024 (II-C)  
IA No. 20427/2025 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 15576/2024 (II-C)

SLP(Crl) No. 17896/2024 (II-C)

SLP(Crl) No. 802/2025 (II-C)

SLP(Crl) No. 12517/2024 (II-C)

IA No. 274374/2024 - APPLICATION FOR VACATION OF INTERIM ORDER

IA No. 206808/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 274375/2024 - EXEMPTION FROM FILING O.T.

IA No. 252676/2024 - EXEMPTION FROM FILING O.T.

IA No. 206809/2024 - EXEMPTION FROM FILING O.T.

IA No. 101105/2025 - EXEMPTION FROM FILING O.T.

IA No. 293495/2024 - EXEMPTION FROM FILING O.T.

IA No. 101102/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(Crl) No. 14901-14904/2024 (II-C)

IA No. 274162/2024 - APPLICATION FOR VACATION OF INTERIM ORDER

IA No. 247582/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 19360/2025 - EXEMPTION FROM FILING O.T.

IA No. 274163/2024 - EXEMPTION FROM FILING O.T.

IA No. 247583/2024 - EXEMPTION FROM FILING O.T.

Date : 28-07-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :

Ms. Meenakshi Arora, Sr. Adv.

Mr. Nanakey Kalra, Adv.

Ms. Nanakey Kalra, Adv.

Mr. Aditya Purohit, Adv.

Ms. Aditya Purohit, Adv.

Mr. Amit, AOR

Mr. Gopal Sankarnarayanan, Sr. Adv.

Mr. Balaji Srinivasan, AOR

Ms. Meenakshi Arora, Sr. Adv.

Mr. Shishir Prakash, Adv.

Ms. Karuna Krishan Thareja, Adv.

Mr. Mohit D. Ram, AOR

Ms. Nayan Gupta, Adv.

Ms. Nanakey Kalra, Adv.

Mr. Malak Manish Bhatt, AOR

For Respondent(s) :

Mr. Brijender Chahar, A.S.G.

Dr. Vijendra Singh, AOR

Ms. Charu Singhal, Adv.

Mr. Deepak Goel, Adv.

Mr. Kumar Abhinandan, Adv.

Mr. Tushar Mehta, SG (Not present)

Mr. Suryaprakash V.raju, A.S.G.

Mr. Zoheb Hossain, Adv.

Mr. Annam Venkatesh, Adv.

Mr. Aaditya Shankar Dixit, Adv.

Mr. Kanu Agarwal, Adv.

Mr. Animesh Upadhyay, Adv.

Mr. Samrat Goswami, Adv.

Mr. Abhinav Mishra, Adv.

Mr. Arvind Kumar Sharma, AOR

Ms. Aakriti Mishra, Adv.

Mr. Mahesh Jethmalani, Sr. Adv.

Mr. Vivek Sharma, A.A.G.

Mr. Ravi Sharma, D.A.G.

Mr. Apoorv Shukla, AOR

Ms. Madhulika Rai Sharma, Adv.

Ms. Mugdha Pande, Adv.

Ms. Prabhleen A. Shukla, Adv.

Mr. Vaibhav Thaledi, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matters on 16.09.2025 (non-miscellaneous day).

(NISHA KHULBEY)  
SENIOR PERSONAL ASSISTANT

(POONAM VAID)  
ASSISTANT REGISTRAR